

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

16.07.2013

OA No. 508/2013

Mr. B.K. Jatti, Counsel for applicant.

The applicant has filed this OA seeking for a direction to decide his representation dated 26.07.2012 (Annexure A/1) for allowing the promotion of BCR Scheme after rendering the service of 26 years. Accordingly, the respondents are directed to consider and decide the representation of the applicant dated 26.07.2012 (Annexure A/1) by passing a reasoned & speaking order according to the provisions of law expeditiously but not beyond the period of three months from the date of receipt of a copy of this order.

If any prejudicial order is passed against the applicant, he is at liberty to file substantive OA.

With these observations, the OA is disposed of with no order as to costs.

Anil Kumar
(Anil Kumar)
Member (A)

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